## Government of Punjab Department of Revenue, Rehabilitation and Disaster Management (Policy and Legal Branch)

## Notification

The 14th August 2014

No. 2/66/70-P.L.II/9828 In pursuance of Provision under Section 2(1-a) of the Punjab Package Deal Properties (Disposal) Amendment Act, 2009. the State Government hereby appoint Sh. A.S. Bains, I.A.S., Special Secretary, Revenue to perform the functions of Claims Commissioner, under the Act ibid with immediate effect

Chandigarh, dated 13-8-2014

N.S. Kang Financial Commissioner Revenue and Secretary to Government Punjab, Department of Revenue, Rehabilitation & Disaster Management.

Endst.No. 2/66/70-P.L.II/9829-33 Chandigarh, dated the 14-8-2014

A copy is forwarded to all the Divisional Commissioners in the State for information & necessary action.

Sd/-Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/9834-55 Chandigarh, dated the 14-8-2014

A copy is forwarded to all the Deputy Commissioners in the State for information & necessary action.

Sd/-Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/9856 Chandigarh, dated the 14-8-2014

A copy is forwarded to Sh. A.S. Bains, I.A.S., Special Secretary Revenue for information.

Sd/-Under Secretary Revenue A copy is forwarded to Director Land Record, Kapurthala Road, Jalandhar for information & necessary action.

Sd/-Under Secretary Revenue Endst.No. 2/66/70-P.L.II/9858 Chandigarh, dated the. 14-8-2014

A copy is forwarded to Controller, Printing and Stationary Department, Punjab, Chandigarh for information & necessary action. The above notification may please be published in the next Gazette of Punjab State. This may please be treated as urgent. Fifty (50) copies of this notification may be supplied to this department.

Sd/-Under Secretary Revenue